

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A.No.2519/94

New Delhi: this the 22<sup>nd</sup> day of September, 1999.

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

HON'BLE MR. KULDIP SINGH, MEMBER (J)

Nanak Chand S/o Ram Avtar,  
HSF-I, Office of Carriage & Wagon Supdt.,  
Northern Railway,  
Ghaziabad (UP) .....

Applicant.

(By Advocate: Shri A.K.Bhardwaj)

Versus

1. Union of India

through  
the General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

2. The Divisional Railway Manager,  
Northern Railway, Delhi Division,  
Near Cannaught Place,  
New Delhi.

4. Sh. Baboo Lal S/o Sh. Kacheroo,  
MOM, Northern Railway, C & W Depot,  
Ghaziabad (UP).

5. Sh. Rajinder Kumar,  
S/o Sh. Shyam Sunder,  
CWS Depot,  
Northern Railway,  
Ghaziabad (UP) .....

Respondents.

( BY Advocate: Shri R.L. Dhawan ).

ORDER

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

Applicant claims seniority above Respondent No. 4 and Respondent No. 5 on the post of Master Craftsman w.e.f. 1.3.93.

2. Heard.

3. Admittedly pursuant to Tribunal's order dated 22.10.91 in OA No. 1294/89 applicant was given the benefit of seniority as Highly Skilled Fitter

(Rs.380-560) w.e.f. 1.1.84, but there is no specific

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denial in applicant's rejoinder to the specific averment made by respondents on this reply that R-4 and R-5 were also promoted as H.S.Fitter w.e.f. 1.1.84, and stood senior to applicant as they were promoted as Semi-skilled Fitter and Skilled Fitter earlier than applicant. There is also no specific denial in rejoinder to the specific averment in para 4.7 of respondents' reply that while R-4 and R-5 were promoted as Master Craftsmen, applicant was called for suitability test for promotion as MGM on 16.12.94 in his turn, applicant failed to appear for the same.

4. The OA is therefore dismissed as warranting no interference. No costs.

*Kuldeep Singh*  
( KULDIP SINGH )  
MEMBER(J)

*S. R. Abidgji*  
( S. R. ABIDGJI )  
VICE CHAIRMAN (A).

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